

## BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.944/2010

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> December 2017, 10.30 A.M**

Name of the Company		Ratan Kumar Shaw & Anr. Versus-Rajson Financial Services Pvt.Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PASAN BISHWAL ADV. } Petitioners  
 2. BINAY KR. UPADHYAY. . ADV }  
 1. KRISHNENDU PAUL CHOWDHURY, Adv R-1  
 1. KULDIP MULLICK, Adv. } R-7  
 SASHI AGARWAL, Adv. }  
 Res CT  
 11/12/17  
 11/12/17

**ORDER**

Ld. Counsel for the petitioners and the respondent nos. 1 and 7 are present.

It appears that on 04/09/2017 this Tribunal has passed an order wherein direction was given to R-1 company to

supply the details of the M/s. YMS Finance Pvt. Limited so that petitioner can make application for impleadment of M/s. YMS Finance Pvt. Limited. Today Ld. Counsel for the respondent no. 1 and 7 has given the detail in Court. So on this basis the Ld. Counsel sought leave of the Court for directions of the Tribunal on order dated 04/09/2017. Prayer is allowed. So order dated 04/09/2017 may be implemented within 3 weeks from today.

List it on 22/02/2018 for hearing. Interim order, if any, may be extended till next date of hearing.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)